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## Statement

Statement showing the training courses conducted by different States as well as the trainees trained or undergoing training under the scheme of Urban Micro Enterprises of the Nehru Rozgar Yolana.

SI.No. Name of State/UT									No. of courses	No. of persons	
	TRAILE OF STATE OF						organised	Already trained Undergoing training			
1	2	2							3	4	5
1	Andhra Pradesh				•		•		223		800
2	Bihar								NA		1298
3	Gujarat .		•			•	•		70	90	1726
4	Haryana								91	335	144
5	Karnataka .					•			15		107
6	Madhya Pradesh								13		3355
7	Maharashtra		•						755	4725	2903
8	Orissa								5	99	72
9	Tamil Nadu .		•			•	•		35	1345	105
10	Jammu & Kashi	mir							NA	278	N
11	Sikkim				•				3	80	NA
12	Tripura .								NA	• •	14

## Expenditure of repairs etc. of residences of Ministers

1289. SHRI ATAL BIHARI VAJ-PAYEE; Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Minister-wise expenditure incurred on the repairs, maintenance, additions and alterations of the official residences of the Members of the Council of Ministers since the first week of November 1990, till date:
- (b) the names of ex-Ministers and ex-MPs. still occupying residences allotted to them as Ministers and M.P.s; the locations of such residences and also the dues towards each one; and
- (c) what is the response of Government towards a proposal that certain residences for Ministers be reserved for specific Ministries?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI DAULAT RAM SARAN): (a) Account of expenditure incurred on maintenance and repairs, including special repairs, is not maintained bungalow-wise. The total expenditure incurred during the period, November 1990 to January, 1991 on the bungalows of Ministers is as under;

(i) Maintenance & repairs, Rs. 17.22 including special repairs lakhs (Civil & Elect.)

Rs. 3.58

lakhs

(ii) Horticultural works

The particulars of expenditure incurred on minor works and works of addition/ alteration carried out at the request of the Ministers during the same period are givan in Statement-I.

- (b) The details are given in Statements No. II, III & IV.
- (c) Government have no proposal to earmark bungalows for specific Ministries.

## Statement

I. Statement showing expenditure incurred on additions alterations at the request of the Ministers during the period from November 1990 to January 1990

S.No	o. Name		Location of residence	Expendi- ture in- curred (Rs)
1	Dr. Sanjay Singh		. 11 Safdarjung Road	47800
2	Sh. Jaiprakash	•	. 9, Teen Murti Lane	12700
3	Rao Birendra Singh	•	. 7, Lodhi Estate	28800
4	Sh. Har Mohan Dhawan .	•	. 11, Teen Murti Lane	15000
5	Sh. Kamal Morarka	•	. 12; Teen Murti Lane	5000
6	Dr. Subramanian Swamy .	•	. 5, Safdarjung Road	28000
7	Sh. Yashwant Sinha	•	. 4, Teen Murti Marg	5000
. 8	Sh. V.C. Shukla	•	. 5, Tughlak Road	25000
9	Sh. A.K. Son	•	. 19, Teen Murti Lane	15000
10	Sh. Babanrao Dhakne		. 16, Tughlak Road	4300
11	Sh. Subodh Kant Sahai		. 12, Safdarjung Road	20500
12	Smt. Usha Singh :	•	. 6, G.R.G. Road	30309
13	Sh. Hukum Dev Narayan Yadav		. 8, T.K. Road	39000
14	Sh. Kalyan Singh Kalvi .		. 5, B.D. Marg	20260
15	Sh. Shantilal P. Patel .		. 5, Ashoka Road	10000
16	Sh. J.V. Shah		. 5, B.R.M. Lane	14000
17	Sh. Satya Prakash Malaviya		. 5, Duplex Road	37500
18	Sh. Shakeelur Rehman		. 1, Moti Lal Nehru Marg	35500
19	Sh. Lalit Vijay Singh		. 20, AB, Shahjahan Road	38000
20	Sh. Bashvaraj Patel		. C-I/19, Pandara Park	38000
21	Sh. Dasai Chowdhusy		. 83, Lodhi Estate	34000
22	Sh. Sarwar Hussain	•	. 57, Lodi Estate	38000
23	Sh. Manobhai Kotadia		. 2, Akbar Road	3750
24	Sh. Janeshwar Mishra	•	. 23, Safdarjang Road	1450

II. Names of ex-Ministers, now M.Ps, still occupying residences allotted to them as Ministers and dues thereof unto 1-1-90

and dues thereof upto 1-1-90								
S.No.	Name						Location	Amount due (Rs.)
	S/Shri							
1	P.V. Narasimha	Rao	•		•		. 9, Moti Lal Nehru Marg	34,711
2	M.M. Jacob .	•	•	•	•		4, Kushak Road	4,081
3	Vasant Sathe	•	•	•	•		2, Krishana Menon Mar g	220
4	P. Shivshankar	•	•	•	•	•	2, Willingdon Crescent	1,528
5	Smt. Rajendra I	Cumari	Baj	pai	•		. 6, Ashoka Road	7,115
	R.K. Malviya	•	•	•	•	•	,	16,432
7	Kalpnath Rai	•	•	•	•	•	36, Aurangzeb Road	27,658
8	C.K. Jaffar Shar	ief	•	•	•	•	17, Akbar Road	2,065
9	Mahabir Prasad	•	•		•	•	17, Teen Murti Marg	3,373
10	B. Shankaranand				•		8, Tees January Marg	4,371
11	P. Chidambaram						30, Aurangzegb Road	7,358-
12	Bhajan Lal .	•	•		•		1, Race Course Road	64,412
13	Janardhan Pujari	•				•	7, Akbar Road	Nit
14	Dinesh Singh.						1, Tyagaraja Marg	3,097
<b>15</b> ]	M.L. Fotedar				•		6, Kushak Road	Nil
16	H.R. Bhardwaj			•		•	14, Tughlak Road	Nil
17	M.S. Solanki						2-A, Moti Lal Nehru Marg	5,234
18	Madhav Rao Sci	ndia		•		•	27, Safdarjung Road	17,312
19	Santosh Mohan I	Dev				-	15, Ashoka Road	Nil
20	S. Krishna Kuma	ır			•		19, Teen Murti Marg	13,062
21	S.B. Chavan .						4, Krishna Menon Marg	7,943
20 1	Eduardo Faleiro				•		6, Janpath	35,388
22 I							10 Baietas Band	
	M. Arunachalam		•	•	•	٠	10, Raisina Road	8,434
23 1							34, Prithviraj Road	8,434 52,197

III. Names of Ex-Ministers. Now M.Ps. still occupying residences allotted to them as Ministers and dues thereof upto 9-12-1990.

S.No	. Name				Location	Amount due (Rs.)
	S/Shri					<b></b>
1	Arun Nehru	•		•	. 14, Akbar Road	Nil
2	Asif Mohd. Khan.	•			. 3, Sunehri Bagh Road	Nil
3	Ajya Singh	•	•		. 5, Safdarjang Lane	2,700
4	Ajit Singh	•	•	•	. 18, Akbar Road	7,968
5	Bhajaman Behara .	•	•	•	. 1, Teen Murti Lane	200
6	Chimanbhai Mehta	•	•	•	. 2, Tughlak Road	6,896
7	Dinesh Goswami .	•	•	•	. 11, Race Course Road	<b>15,16</b> 0
8	George Fernandes.	•	•	•	. 3, Krishna Menon Marg	Nil
9	Hari Kishore Singh	•	•	•	. 9, Tyagaraja Marg	Nil
10	I.K. Gujral	•	•	•	. 5, Janpath	680
11	Jagdeep Dhankar .	•	•	•	. 4, Dupleix Lane	4,320
12	K.P. Unnikrishnan.	•	•	•	. 9, Safdarjang Road	3,717
13	Madhu Dandavate	•	•	•	. 10, Ashoka Road	5,647
14	Mufti Mohd. Sayced	•		•	. 10, Akbar Road	9,600
15	M.S. Gurupadaswamy			•	. 7, Safdarjang Road	6,781
16	Nitish Kumar .	•	•	•	. 1, Circular Road	5,025
· 17	N.R. Mirdha .	•		•	. 3, Safdarjang Road	Nil
18	Nilamani Roauty	•	•	•	. 1, Sunehri Bagh Road	17,196
19	P. Upendra		•	•	. 11, Akbar Road	25,526
20	Rasheed Masood			•	. 7, Akbar Road	26,591
21	Ramvilas Paswan .				. 12, Janpath	8,618
22	Srikant Jena .				. AB-14, Pandara Road	1,887
23	Satya Pal Maltk .		•		. 9, Teen Murti Marg	1,392
24	Sharad Yadav .				. 9, Akbar Road	17,024
25	Upendra Nath Verma		•	•	. 34, Aurangzeb Road	1,219

IV Names of ex-Ministers and Ex-M.Ps, still retaining Government Accommodation and dues thereof upto 31-1-91

S.No.	Name	Location	Amount due (Rs.)	Remarks
	S/Shri			
1	N.D. Tiwari	2, Jantar Mantar Road	Nil	
2	K.C. Pant	7, Tyagaraja Marg	Nil	
3	Buta Singh	16, Ashoka Road	9,497	
4	Bhai Shaminder Singh .	B-2, B.K.S. Marg §	69,239	
. 5	Smt. Meera Kumar .	6, Krishna Menon Marg	2,72,756	
6	Manoj Kumar Pandey .	С— II/67, Moti Bagh	49,679	
7	G.K. Moopanar	24, Akbar Road	§1,35,728	
8	Late. Shri Kamlapati Tripa	thi 9, Janpath	€ 69,536	
. 9	Late. Sh. Darbara Singh	9, Krishna Menon Marg.	1,73,496	
10	Jagannath Mishra	8, Safdarjang Lane	Nil	
. 11	Jagatpal Singh	20, Canning Lane	Nil	
12	B.S. Engti	13, Talkatora Road	2,105	Allowed to retain accommodation at normal rate till elections are held in Assam.
13	Atiqur Rehman .	C- 2, B.K.S. Marg	5,797	Do.
14	Smt. Akbar Jahan	9, Safdarjang Lane		Rates Char- geable and retention of accommodat- ion yet to be decided
15	Late Sh. Charan Singh .	12, Tughlak Road	••	Decision on the proposal to allot the bungalow to Smt. Gayatri Devi W/o Late Sh. Charan Singh and rate of license fee to be charged yet to be taken.